

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gajanan Solvex Limited Date of Commencement of Liquidation: 01-03-2023; List of Stakeholders as on Date: 29-04-2023; Name of IP: Mr. Ram Singh Setia; Process Number: 1; Last 5 digit of registration number: 11935

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1395174		1395174				NA
2	Liquidation costs incurred till date		110421		110421				NA
3	Secured financial creditors	3	1493164023.96	3	1471492731		21671293.04		Annexure 3
4	Unsecured financial creditors	1	18027118	1	18027118				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	656908	1	656908				Annexure 6
7	Operational creditors (Government Dues)	4	757321484	4	757321484				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	665488	1	665488				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	2271340616.96	10	2249669324		21671293.04		